

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI



C.P No. 1274/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: MITC Rolling Mills Pvt. Ltd.
V/s.
River View Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
s/29	Vinod Sharma Admeali		
	Nehal Thakkar	Adv. for Respondent	

ORDER

T.C.P. No.1274/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.
2. The matter is posted to **18.01.2018**.

11.12.2017

Aah

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)